

Statement*Funds released to the State of Andhra Pradesh during 2019-2020*

(₹ in Lakh)		
Sl. No.	Name of the Scheme	Fund Released
1.	(i) Anganwadi Services(General)	12260.00
	(ii) Anganwadi Services (SNP)	11948.00
2.	Pradhan Mantri Matru Vandana Yojana (PMMVY)	3375.00
3.	Child Protection Scheme (CPS)	1171.64
4.	Scheme for Adolescent Girl (SAG)	99.76
5.	Beti Bachao Beti Padhao (BBBP)	98.23
6.	One Stop Centre (OSC)	165.05
7.	Women Helpline(WHL)	34.08
TOTAL		29,151.76

Complaints and settlement by NCPCR

3001. SHRI K. SOMAPRASAD: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number and details of complaints received by the National Commission for Protection of Child Rights (NCPCR) on child abuse during 2014 to 2019, State-wise; and

(b) the steps taken/proposed to be taken to streamline the functioning of NCPCR for expediting the settlement of complaints?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The State/UT-wise details of the complaints received by National Commission for Protection of Child Rights (NCPCR) relating to violation of child rights including child abuse from the year 2016-17 till 2019-20 (upto 31st May, 2019) is given in the Statement (*See* below). The year-wise details of the complaints received during 2014-15 and 2015-16 is not available with NCPCR.

(b) NCPCR has taken steps to streamline and expedite the settlement of complaints through E-baalnidaan, an Online Complaint Management System, for lodging complaints related to any violation of child rights. Further, for easy and direct reporting of sexual offences against children as well as timely action against the offenders under the POCSO Act, 2012, the POCSO e-Box, an Online Complaint Registration System, has been launched.

Statement

State/UTs-wise details of the complaints received by NCPCR relating violation of child rights including child abuse from the year 2016-17 till 2019-20 (upto 31st May 2019)

Sl. No.	State/UT	Complaints Pending as on 01-4-2016	No. of complaints received				Total of (3) to (7)	Total no. of complaints closed	Cases pending as on 01-6-2019
			2016-17	2017-18	2018-19	2019-20			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Andaman and Nicobar Islands	0	1	4	5	0	10	8	2
2.	Andhra Pradesh	469	25	40	51	7	592	439	153
3.	Arunachal Pradesh	2	0	5	4	3	14	7	7
4.	Assam	14	18	33	28	6	99	78	21
5.	Bihar	80	64	73	200	25	442	267	174
6.	Chandigarh	4	9	12	8	3	36	31	5
7.	Chhattisgarh	12	53	47	72	7	191	124	68
8.	Dadra and Nagar Haveli	0	0	1	0	0	1	1	0
9.	Daman and Diu	0	1	0	0	0	1	1	0
10.	Delhi	134	291	266	378	65	1134	786	359
11.	Goa	0	6	1	2	1	10	9	1
12.	Gujarat	9	31	35	77	8	160	113	44

13. Haryana	106	143	152	192	29	622	436	187
14. Himachal Pradesh	5	7	13	14	2	41	31	10
15. Jharkhand	66	55	55	134	35	345	188	157
16. Karnataka	16	36	77	85	9	223	167	58
17. Kerala	14	51	52	47	4	168	122	46
18. Lakshadweep	0	1	2	0	0	3	3	0
19. Madhya Pradesh	138	140	202	218	22	720	525	196
20. Maharashtra	31	105	129	157	24	446	315	131
21. Manipur	22	7	4	8	0	41	19	22
22. Meghalaya	6	6	5	2	1	20	18	2
23. Mizoram	3	2	0	2	1	8	6	2
24. Nagaland	1	0	0	2	1	4	2	2
25. Odisha	31	61	75	125	8	300	199	97
26. Puducherry	3	7	0	3	2	15	11	4
27. Punjab	21	43	70	75	8	217	158	59
28. Rajasthan	123	104	112	142	22	503	387	116
29. Sikkim	1	0	3	1	0	5	5	0
30. Tamil Nadu	145	83	96	118	24	466	308	159

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
31.	Telangana	19	47	36	70	10	182	111	71
32.	Tripura	3	1	7	5	2	18	14	4
33.	Uttar Pradesh	848	537	523	885	203	2996	2207	780
34.	Uttarakhand	10	26	31	46	6	119	79	40
35.	West Bengal	46	68	94	132	26	366	275	91
36.	Others*	0	19	83	56	8	166	155	11
TOTAL		2382	2048	2338	3344	572	10684	7605	3079

*stands for State of Jammu and Kashmir which is not covered under the Commission for Protection of Child Rights Act, 2005 and Non Resident Indians (NRIs)